

M/s A.U. Misra
S. B. Jena
S. U. Jais
CAT 1111
Sengupta
B. B. Acharya

(A)
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No..... 604 1994

G. K. Gowda Applicant(s)
Versus
Union of India & others Respondent(s)

Sr. No.	Date	Order with Signature
1	24.10.94	<p style="text-align: center;">REGISTER</p> <p style="text-align: center;"><i>Prasad</i> Dy. Registrar</p> <p>Shri Aswini Kumar Mishra for the applicant does not press this application. Giving liberty to the applicant to apply for being considered to the vacant post in question, the application is dismissed without admitting. Mr. Ashok Mishra is present.</p> <p style="text-align: center;"><i>J.</i> Vice-Chairman</p> <p style="text-align: right;">H 24/10/94</p>
2.	25.10.94	<p style="text-align: right;">H.O. of M/s 19 25 filed.</p> <p style="text-align: right;">H 24/10/94</p> <p style="text-align: right;">In this application M/s 19, the applicant has prayed for compassionate appl I further prayed for final disposal of the application, his case may be considered H 24/10/94</p> <p style="text-align: right;">For Registration.</p> <p style="text-align: right;">H 24/10/94</p>